

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:3152  
ANSWERED ON:19.03.2001  
FAKE JOB FIRMS  
CHELLAMELLA SUGUNA KUMARI

**Will the Minister of LABOUR be pleased to state:**

- (a) the number of cases of cheating by fake job firms were detected during the last three years, year-wise and State-wise;
- (b) the number out of these cases prosecuted in the courts during the said period, year-wise and State-wise;
- (c) the number of cases in which conviction was made in the courts during the said period, year-wise and State-wise;
- (d) whether a number of such firms are operating in Hyderabad, Andhra Pradesh and wrecking the lives of youth; and
- (e) if so, the preventive steps being contemplated by Government to avoid recurrence?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (d): Information about complaints received against various recruiting agents/individuals not authorized to make recruitment under the Emigration Act, 1983 and number of prosecutions launched during the years 1998, 1999 and 2000, State-wise is given in the statement annexed. After sanctioning of prosecution by the competent authority under the Emigration Act, 1983 required action is to be taken by the concerned police authorities and the results are not reported to the Ministry.

(e): With a view to curbing the activities of unregistered recruiting agents who indulge in cheating of emigrants, detailed guidelines have been issued to the various State Governments for issuing necessary instructions right upto the level of Police Stations for keeping a strict vigil on the activities of such agencies and for registration of cases against those found guilty. As and when such a case is brought to the notice of Central Govt., the same is referred to the police authorities for necessary action.

**ANNEXURE**

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF THE LOK SABHA USQ NO. 3152 DATED 19/3/2001.

Number of complaints against unregistered agents/individuals during 1998-2000, Year-wise-State-wise.

Name of States	1998 No. of Complaints	1999 Prosecution Complaints	2000 No. of Prosecution Complaints
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Andhra Pradesh	03	02	02
Assam	01		
Bihar	01		
Delhi	15	02	21
Goa	01	01	01
Haryana	01	02	
Gujart		02	
Karnataka	01	01	
Kerala	09	03	18
Maharashtra	18	01	32
Punjab	04	-4	07
Rajasthan	03	03	07
Tamil Nadu	03	03	11
U.P.	01	02	
West Bengal		03	

Total 58 13 101 13 84 10

